

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INDEPENDENT TV LTD Date of Commencement of Liquidation: 17-03-2023; List of Stakeholders as on Date: 15-06-2023; Name of IP: Mr. Anup Kumar; Process Number: 1; Last 5 digit of registration number: 10911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	4981427	1	4981427	0	0	0	NA
2	Liquidation costs incurred till date	1	3565603	1	3565603	0	0	0	NA
3	Secured financial creditors	1	20369355	1	20369355	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	62	42664010	62	27973100	0	14687576	0	Annexure 6
7	Operational creditors (Government Dues)	21	6960126215	21	4626100618	66507684	2262857747	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	34	9112851684	34	495388758	8547186427	65997831	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		120	16144558294	120	5178378861	8613694111	2343543154	0	